

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 123**

**CP No. 38/Chd/Chd/2023**

**IN THE MATTER OF:**

**Divya Singla**

...

**Petitioner**

**Versus**

**Savera Beverages Private Limited**

...

**Respondent**

**Under Section: 241(1), 242(4), 244(1), CA 2013**

**Order delivered on 19.07.2024**

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member (Technical)-on the medical grounds, the present matter is re-notified to 30.08.2024.

Sd/-  
**Court Officer**

Mamta

19.07.2024